

PROCEEDINGS OF THE PRINCIPAL DISTRICT JUDGE, NELLORE
SPSR NELLORE DISTRICT

PRESENT: Sri A.Srinivasa Kumar,
Special Judge for SPE and ACB Cases-cum-
II Additional District and Sessions Judge, Nellore
(FAC) Principal District and Sessions Judge, Nellore

Sub: PUBLIC SERVICES - A.P.J.M.S.S - Certain cancellation of
transfer order relating to the cadre of Process Server - Orders -
Issued.


Ref: This Court's proceedings in RCA No.119/2020 dated
11.12.2020 communicated in Dis No.3701 dated 11.12.2020.

The undersigned is pleased to pass the following:

ORDER

RCA No.121/2020 DATED 17.12.2020

The transfer of Sri V.Muni Sai Dinesh, Process Server, VII Additional
District Court, Gudur as Process Server to the Additional Judicial
Magistrate of I Class Court, Sullurpet, which is ordered in the reference
cited is hereby cancelled.


II Additional District Judge, Nellore
(FAC) Principal District Judge,
Nellore.

To
The individual through the Presiding Officer.

Copies to: -

1. The VII Additional District Judge, Gudur.
2. The Additional Judicial Magistrate of I Class, Sullurpet.
3. The Stenographer Grade - I, Principal District Court, Nellore.
4. The file/-

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17/12/2020